

4
S.K. Biswal -Vrs- UOI

For Admission Sl.No.04
O.A. No.615/16

Order dated 14th September, 2016

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (J)
HON'BLE SHRI R.C.MISRA, MEMBER (A)

.....

Heard Ms. S. Mohapatra, Ld. Counsel appearing for the applicant and Mr. G.R. Verma, Ld. ACGSC appearing for the Respondents on whom a copy of this O.A. has already been served and perused the materials placed on record. After hearing in extenso Ms. Mohapatra prayed liberty of this Tribunal to withdraw this O.A. The prayer is allowed. Accordingly, this O.A. is disposed of being withdrawn with liberty to approach before the appropriate forum.


MEMBER(A)


MEMBER(J)

K.B.